## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5375
ANSWERED ON:29.04.2013
EXPORT OF AGRICULTURAL PRODUCTS
Choudhary Shri Bhudeo;Devi Aswamedh;Pradhan Shri Amarnath;Ray Shri Rudramadhab ;Singh Shri Bhola;Thakor Shri Jagdish;Yadav Shri Ranjan Prasad

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of grant given to the exporters for import-export during each of the last three years and the current year;
- (b) the grant given for import-export of sugar, food grains including wheat and rice, edible oils and oil-cake separately along with the names and addresses of the companies which got grant of more than Rs. five crore during the said period;
- (c) the food items imported/exported during each of the last three years and the current year along with the rate at which the same has been procured/exported/imported;
- (d) whether the Government has been purchasing/importing the goods at higher rates and exporting them at concessional rates or rates much less than their prevalent international prices;
- (e) if so, the details thereof and the reasons therefor along with the total estimated loss incurred on such transactions during the said period; and
- (f) the number of companies against whom cases have been filed with regard to irregularities committed by them and the details of the action taken against those found guilty?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a)to (f): Information is being collected and will be laid on the Table of the House.